

Rajeev Ghoshal

Advocate (District Court Allahabad)

Enrollment No. – UP/06977/2015.

Certificate of Practice AIB No. - 160308

Distt.BAR Member ID – DBA007595

+91-8860-860-199 / +91-9454-20-6977

EWS 18/28, Preetam Nagar, Thana Dhooman Ganj,
Allahabad, Uttar Pradesh.



Rajeev.ghoshal@gmail.com

[Profile -in.linkedin.com/pub/rajeev-ghoshal/3a/577/964](https://www.linkedin.com/pub/rajeev-ghoshal/3a/577/964)

Objectives

Seeking A challenging and responsible opportunity in Medico Law & legal- Administration as well as in consultation for progressive career expanding skill sets and capability.

Education

2001 |High School - Done schooling from “Air Force School-Allahabad”

2003 | Intermediate - Done 10+2 from “Jamuna Christian Inter college-Allahabad”

2011 |Graduation - Done B.A. from “Kanpur University” with Arts

2015 | Law Graduation - Done LLB. from Kanpur University

2017| Certified Patient Advocacy – Society of Teachers of Family Medicine

Professional Synopsis

I am accredited with being an outperformer in varied work environment & industries.
I have successfully demonstrated sound decision making and entrepreneurial abilities in dynamic & extremely competitive environment in my current & previous assignment and task.
An effective communicator & support like a team developer with strong analytical, problem solving organizational abilities.

Organizational Experience

Jul 2010 to May 2016 |Worked as a **Team Leader** in Footprints Collateral Services Pvt. Ltd. Gurgaon for third party background Screening services(**Having the Knowledge from Top to Bottom Process**)

Nov 2015 – Sep 2016 | *Practice as a Freelancer Advocate*

Sep 2016 – Jan 2017 | *Medical Record Department-Consultant cum Admin*

Apart from this I have worked from Sep 2016 to Jan 2017 for a Hospital – **Metro Heart Institute & Hospital – Gurgaon** as **MRD-Consultant cum Admin**. Looking after the Medical Record Department with Complete administration work with licensing and legal area. Drafting, researching/citation and collection the medico legal cases for pending litigations.

Aug 2017 – Mar 2018 | *Assistant Manager – Admin.(Legal Affairs)*

After resolving some family issues and appearing the **AIBE – X** in the period of *Feb 2017 to Jul 2017* I have worked for a Hospital – **Kailash Hospital, Behror, Rajasthan** as an **Assistant Manager Admin. cum legal affairs** and the KRA was the same profile as earlier.

Mar 2018 – Till date | *Deputy Manager – Admin.(Legal Affairs) – “As a sleeping body/Freelancer” And Practicing in District Court Allahabad.*

Currently practicing in court and apart from this looking after the administration, license, Core & Ethics committee, Death Audit Committee and Advising member in Medical Board of the Hospital as well as providing assistance of medico legal concern to Jeevan Jyoti Hospital – Allahabad, with holding the position of Deputy Manager as a freelancer consultant.

As an Advocate

Practicing in District Court Allahabad under a great supervision of my senior, and learning the stages. Drafting of Complaint, cross posting, Miscellaneous Civil Application, Transfer Petitions, Affidavit, and all the ancillary Applications Drafting of Will, Power of Attorney, Indemnity Bond, Memorandum of Understanding . Negotiation for settlement. Attending court hearings for all the cases. Complete list of responsibility performing of proxy advocate.

I am highly interested to make my profile in a growth oriented organization in the term of law and legal as well as my career growth & stability.

Technical Skills

- # Internet searches through different search engine.
- # Having the knowledge of Microsoft Office. (Word/Excel).
- # Can able to run on platform of Window XP, Window 7, NT and 2000 and Linux operating system.
- # letter and mail transaction.

Key Achievements

- # Having the knowledge of **CORE-INVESTIGATION PROCESS, FRUAD-THEFT, APOSTILLE CERTIFICATION and GENUINENESS CHECK.**
- # Best **Due-Diligence Performer** in Verifacts services for discreet checks operations(Site Investigation) and closing the critical cases.
- # Completed the training and get certified for **Anti money laundering Global, Code of Ethics and Information Protection & Privacy Program** at client end "Bank of America".
- # Enrolled at **BAR COUNCIL OF UTTAR PRADESH** with enrollment No. – UP/06977/2015.

#Holding the Certificate of Practice From All India BAR No. - 160308

Personal Details

Father's Name	I	K. K. Ghoshal
Date of Birth	I	29th Sep 1985
Marital Status	I	Married
Language Known	I	Hindi, English & Bengali
Contact Details	I	+918860-860-199 /+91-9454-20-6977
Current & Permanent Add.	I	E.W.S 18/28, Preetam Nagar, Thana DhoomanGanj, Allahabad. Uttar Pradesh.
Reference	I	Available on request.

Thanks & Regards,

Date – 10/04/2018

Place –Allahabad

Rajeev Ghoshal
Advocate
Enroll No. UP/06977/2015
High Court & District Court
Allahabad

(RAJEEV GHOSHAL)